

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 05.10.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 05.10.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 51/2018 (Earlier Appeal No. 04/2015 (EZ) WITH	Pradip Kumar Bhuyan  Vs. Union of India & Ors	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Vallol Guha, Adv. for Brahmaputra Board Mr. Shuvodeep Roy, Adv. for State of Assam Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs. for State of Arunachal Pradesh Mr. Avneesh Arputham, Adv. for NHPC Mr. Mukesh Verma, Adv. Mr. Surendra Kumar, Adv. for R-6	<b>10.10.2018</b>
2.	Original Application No. 172/2018 (M.A. No. 509/2018) (Earlier O.A.No.29/2015(EZ)	Pradip Bhuyan & Anr.  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Vallol Guha, Adv. Mr. A.D.N. Rao, Adv. for State of Arunachal Pradesh Mr. Avneesh Arputham, Adv. for NHPC	<b>10.10.2018</b>
3.	Appeal No. 232/2018 (M.A. No. 1451/2018 & M.A. No. 1452/2018)	Marshall Cycles  Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. D. Rajeshwar Rao, Adv. for Appellant	<b>11.10.2018</b>
4.	Original Application No. 439/2018	Rajan  Vs. Municipal Corporation of Delhi & Ors	Mr. Rajan, Applicant in person	<b>11.10.2018</b>

**COURT MASTER**